

Central Administrative Tribunal, Principal Bench

Original Application No. 487 of 2003

New Delhi, this the 3rd day of February, 2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman  
Hon'ble Mr. S.A. Singh, Member (A)

Shabani Shankar Banerjee,  
Project Director, Rural Development Deptt.,  
4th Floor, ISBT Building,  
Delhi-6

....Applicant

(By Advocate: Ms. Meenu Mainee, proxy for Shri B.S. Mainee)

Versus

1. Secretary to the Govt. of India,  
Ministry of Home Affairs,  
North Block, New Delhi

2. Secretary to the Govt. of India,  
Dept. of Personnel and Training,  
North Block, New Delhi

3. Secretary,  
Union Public Service Commission,  
Dholpur House, Shahjahan Road,  
New Delhi-11

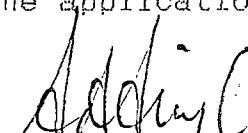
....Respondents

(By Advocate: Shri M.M. Sudan, for respondent 3)

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

Learned counsel for the applicant does not press  
the application. Dismissed as withdrawn.

  
( S.A. Singh )

Member (A)

  
( V.S. Aggarwal )  
Chairman

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